

>Title: Need to waive outstanding loan to State of J & K.

PROF. SAIFUDDIN SOZ (BARAMULLA) :

Jammu and Kashmir has suffered a great deal through a discriminate funding ratio i.e. 70% as loan and 30% as grant. It was in 1991 that it was rationalised to 90% as grant and 10% as loan. But, by that time huge debts had already accumulated against J&K State.

The State has to set apart about 300 crores annually for payment as interest to the Central Government. This leaves just a wage bill to the State and development programmes are hampered.

I request the Central Government to waive the accumulated debts to the tune of nearly 1400 crores, thereby extend resture of support to the people of J&K State.